

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs): DELHI

O R D E R

All the Ahlmads/Nazirs attached to the Court of Principal District & Sessions Judges/District Judges (Commercial Courts)/ Additional District & Sessions Judges/Senior Civil Judges/Civil Judges/Rent Controllers/Additional Rent Controllers/CMM, ACMM and MM are directed to clear all pending Copying Agency applications and obtain Clearance Certificate from the concerned Branch-In-Charge, Copying Agency before proceeding on Summer vacations. Non-compliance of the order will be viewed seriously and disciplinary action will be taken without any further notice.

Girish Kathpalia
28.5.22

(GIRISH KATHPALIA)

**Principal District and Sessions Judge(HQs)
Tis Hazari Courts, Delhi**

F.1/CA(VII)/Summer Vacations/Genl/2022/17514-714 Dated, Delhi the 28 5 MAY 2022

Copy forwarded for information and necessary action to:

1. All the Ld. Principal District & Sessions Judges, West, South, South-East, East, North-East, Shahdara, North, North-West, South-West District, New Delhi at Tis Hazari, Saket, Karkardooma, Rohini, Dwarka Courts and Patiala House Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge, Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Officer-in-Charge, Copying Agencies(Sessions & Criminal), Tis Hazari Courts, Delhi.
4. Officer-in-Charge, Copying Agencies(Civil), Tis Hazari Courts, Delhi.
5. Officer-in-Charge, Record Room Tis Hazari Courts, Delhi.
6. All the Judicial Officers posted at Central & West District, Tis Hazari Courts, Delhi.
7. The Branch-in-charge, Copying Agency (Sessions, Civil, Criminal) at Tis Hazari Courts, Delhi.
8. Dealing Official, R&I Branch for uploading the same on LAYERS.
9. For uploading on Centralized Website through LAYERS.
10. PS to the undersigned.

**Principal District and Sessions Judge(HQs)
Tis Hazari Courts, Delhi**